

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 653
TO BE ANSWERED ON 20TH NOVEMBER, 2019**

REVIVAL PACKAGE FOR MTNL AND BSNL

653. SHRI M. SELVARAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the revival package/plan for the ailing MTNL and BSNL has been finalized and announced by the Government's and if so, the details thereof and the steps taken by the Government to implement the said plan;
- (b) whether the employees of these two public sector companies have been taken into confidence before finalizing the aforesaid revival package; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) The Cabinet in its meeting held on 23.10.2019 approved the revival plan for Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) which inter alia, includes measures to reduce employees costs through a Voluntary Retirement Scheme (VRS), administrative allotment of spectrum for 4G services, debt restructuring by raising of sovereign guarantee bonds, monetisation of assets and in-principle approval for merger of BSNL and MTNL.

(b) & (c) The revival plans have been prepared considering the recommendations of Indian Institute of Management, Ahmedabad for BSNL and a private consultant for MTNL, which have been prepared by them after consultations with various Unions/Associations/employees. These revival plans were recommended by Boards of BSNL and MTNL.
